time to time certain lapses of taste, but 1 would submit for the information of the hon. House that although a few such instances of objectionable or perhaps bad-taste advertisements have come to our notice, Q. large number of verv excellent advertisements of the Air-India are to be found all over the world. If the hon. Member agrees, I would like to some day meet him and show him the letters of appreciation from all over the world, not from any particular country, that have been received by the Air-India.

श्री बजकिशोर प्रसाद सिंह : क्या माननीय मंत्री यह बताने की क्रुपा करेंगे कि जिस देश की प्राचीन बाध्यात्मिक संस्कृति में मानव उल्लास के चित्र या मूर्तिया धार्मिक सस्थानों पर ब्रांकित की गई है, ज़ैसे कि पुरी के जगन्नाथ मंदिर में, कोणार्क में खजुराहों में, बिहार के वैक्रुंठ पुर तथा हाजीपुर के मदिरों में, जिस संस्कृति में मंदिरों में ऐसी मूर्तिया उल्कीर्ण की गई है उसमें खगर एक बाल गंवर्व की छवि अखबार में छापी जाय तो क्या आपत्ति हो सकती है।

डा० करन सिंह : जी हां, ऐसी कोई विशेष ग्रापत्ति तो नहीं, मैंने खद ही कहा।

SHRI M. P. BHARGAVA: May I know from the hon. Minister whether this advertising agency is being used regularly for this purpose or is it that this agency is given contracts from time to time for specific purposes?

DR. KARAN SINGH: I cannot really say that. I am not sure whether it is a permanent contract or whether it is being used from time to time.

MR. CHAIRMAN: Next question.

*268. [The questioner (Shri Sundar Singh Bhandari) was absent. For answer, vide col. 2116 infra.]

PUBLICATION ENTITLED "AN INTRODUCTION TO WORLD COMMERCIAL AVIATION"

to.Qxiestions

*269. SHRI A. D. MANI: Will the Minister of TOURISM AND CIVIL AVIATION be pleased t_0 state:

(a) whether Shri A. W. Nawab has published a book entitled "An Introduction to World Commercial Aviation with special reference to Indian Commercial Aviation 1932—64";

(b) whether there are some adverse remarks regarding Indian aviation In that book, and if so, what are the remarks; and

(c) whether Shri Nawab has been served with an order asking for the expunging of the offending passages in the book?

THE DEPUTY MINISTER IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRIMATI JAHANARA JAIPAL SINGH): (a) Shri A. W. Nawab, an employee of Indian Air-lines Corporatoion, informed the Corporation's management on 9th February, 1965 that a book written by him, entitled "An Introduction to World Commercial Aviation with special reference to Indian Commercial Aviation 1932-64" was to be published soon. No copy of the book, however, has been received by Indian Airlines Corporation or the Director General of Civil Aviation and, so far as the Government is aware, this book has not been released for sale so far.

(b) and (c) Do not arise.

SHRI A. D. MANI: Sir, am I to understand that any employee of the Indian Airlines Corporation can write a book without previous permission of the authorities and submit it to the publishers?

DR. KARAN SINGH: No, Sir. There is some procedure; there are som_e Standing Orders concerning this matter. If it is of a purely literary nature or scientific character, no permission is required. But if there is anything repugnant in a publication

of that nature, then we do have an authority to bring it to the notice of that person and if he does not comply with the I.A.C. request for deletion, then disciplinary action can also be taken.

SHRI A. D. MANI: Sir, $_{mv}$ information is that this gentleman is being teased by the Indian Airlines Corporation for submitting this manuscript to the publishers. May I ask the Minister to tell us whether the Indian Airlines Corporation has asked at least for the manuscript copy of this book and tried to bring pressure for the deletion of some passages from it?

DR. KARAN SINGH: There are really *two* books involved. One is "An Introduction to World Commercial Aviation with special reference to Indian Commercial Aviation." No copy of that has been received so far. But we have learnt that he is going to publish another book entitled "Development of Indian Air Transport". We have seen its manuscript; there are certain objectionable passages in that and he has, therefore, been asked to delete them.

SHRI A. D. MANI: May I draw the attention of the Minister to part (b) of the question ag to whether there are some adverse remarks regarding Indian aviation in that book and if so, what are those remarks? Just now the Minister has been good enough to say that in another book there are adverse remarks; may I ask him what those adverse remarks are so that the House may be informed of them?

DR. KARAN SINGH: I do not have the copy of that book with me. The book to which the question referred, we have not seen that. I have looked into the other one and there are some remarks; I do not have that book with me but. the" are of an ebjectionable nature, I should say.

श्री श्रीकृष्ण दत्त पालीवाल : क्या मैं यह जान सकता हूं कि जिन ग्रंथों पर ग्रापत्ति की गई है वे क्या हैं ?

to Questions

डा॰ करन सिंह : जी, वह मेरे पास इस समय नहीं हैं। यदि ग्राप जानना चाहेंगे तो मैं ग्रापके पास भिजवा दंगा।

SHRI M. GOVTNDA REDDY: What are the steps open to the Government if the publisher of the book does not delete the objectionable passages?

DR. KARAN SINGH: We have taken legal advice in this matter and it seems that the Indian Airlines Corporation can dispense with his services by giving him one month's notice.

DELHI MILK SCHEME

*270. SHRI M. P. BHARGAVA: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether all the machinery in the Delhi Milk Scheme is being put to use;

(b) if the reply to Part (a) above b_e in the negative, what are the reasons for non-utilisation of some machinery; and

(c) what is the approximate cost of the machinery not in use?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT ANP COOPERATION (SHRI D. ERING): (a) Yes, excepting (1) Milk Evaporating Plant and (2) Ultra High Temperature Pasteuriser.

(b) A statement giving the reasons is laid on the Table of the Sabha.

(c) Rs. 1.99 lakhs.

STATEMENT

Utilisation of Milk Evaporating Plant has not so far been possible because of the extremely large quantity of water required for its operation. Action is hi hand for installation of a cooling pond for conserving water required for the purpose.